Annexure - 8 Name of the corporate debtor: Annie Traders Private Limited; Date of commencement of CIRP 04.06.2025 (NCLT order received on 12.06.2025); List of creditors as on: 30.06.2025

List of operational creditors (Other than Workmen and Employees and Government Dues)

SI. No.	Name o creditor	Details	Details of claim received		Details of claim admitted						Amount of any mutual dues, that may be	Amount of claim not ad- mitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of cl aim ad mitted	Nature of claim	Amount covered by security interest	Amount covered by guara -ntee	Whether related party?	% of voting share in CoC	continge nt claim	set-off	micted	Vermeation	
1	Affluence Engg Enterprises Ltd				Material Supply	C) C	No	7.69		0	C		Minor difference in books of accounts and claim form
	Sudha Siva Traders Pvt Ltd				Material Supply	C	0	No No	76.36	C	0	C		Claim admitted on the basis of claim form and Books
3	Ram Chandran Traders Pvt Ltd		29,80,76,332		Invocation of Corporate Guarantee given on behalf of Sri Ganga Steels Private Limited by the CD	C) C	No No	0	C	0	C	29,80,76,332	Corporate Guarantee copy is not produced. Reason for providing guarantee and relation with Sri Ganga Steels Private Limited and CD is not yet produced.
4	Ram Chandran Traders Pvt Ltd	25.06.2025			Material Supply	C	O C	No			0			The status of Ram Chandran Traders Pvt Ltd., has confirmed as Operational Creditor by the Honourable NCLT Chennai vide order IBA/494/2020 dated 21.12.2020. Supporting documents is not provided for Interest Amount claimed.
	Tot	al	60,23,82,714	27,44,24,020		C	0		94.32	C	0	0	32,79,58,694	

Thangamuthu Viswanathan Interim Resolution Professional For Annie Traders Private Limited Reg.No.IBBI/IPA-001/IP-P-02890/2024-2025/14430